

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/21(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	ASHOK TIBREWAL VS SALASAR STOCK BROKING LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Niramalya Dasgupta, Adv. : For Petitioner
Mr. Jitendra Patnaik, Adv. :

Ms. Neha Somani, PCS : For R1 to R5

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **03.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**